


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-12/12/2017

NOTICE

All the concerned are hereby informed that all single Member matters listed on 12/12/2017 for stands adjourned to 19/12/2017 at 10.30 AM.


By order
Deputy Registrar
(Judl)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.


Deputy/ Assistant Registrar
(SM)